

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 24TH JULY, 2018

Total No. of Questions: 55

DEPARTMENTS INDEX				
SL.NO.	DEPARTMENTS	QUESTION NOS		
1.	CO-OPERATION	5B,7C,9C,12A,12B,16B,20B		
2.	CRAFTSMEN	9B,15C		
	TRAINING			
3.	EDUCATION	4B,4C,5A,8B,9A,10A,10B,12C,13A,14C,15A,16C,		
		20A,20C		
4.	HEALTH	1C,2C,8A,11C,14B,17A,19C		
5.	INDUSTRIES	1B,2A,3A,13B,18		
6.	INFORMATION &	3C,16A		
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7.	POWER	1A,2B,4A,6A,6B,6C,7A,7B,8C,11A,14A,17B,		
		19A,19B		
8.	SOCIAL WELFARE	11B,15B		
9.	WOMEN & CHILD	3B,10C		
	DEVELOPMENT			

	MEMBERS	INDEX	
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1.	SHRI DIGAMBAR KAMAT	1A	POWER
		1B	INDUSTRIES
		1C	HEALTH
2.	SHRI WILFRED D'SA	2A	INDUSTRIES
		2B	POWER
		2C	HEALTH
3.	SHRI ANTONIO FERNANDES	3A	INDUSTRIES
		3B	WOMEN & CHILD
			DEVELOPMENT
		3C	INFORMATION &
			PUBLICITY
4.	SHRI ISIDORE A. FERNANDES	4A	POWER
		4B	EDUCATION
		4C	EDUCATION
5.	SHRI PRATAPSINGH RANE	5A	EDUCATION
		5B	CO-OPERATION
6.	SHRI CLAFASIO DIAS	6A	POWER
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7.	SHRI NILESH CABRAL	7A	POWER
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		7C	CO-OPERATION
8.	SHRI CHANDRAKANT	8A	HEALTH
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9.	SHRI DEEPAK PRABHU	9A	EDUCATION
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10.	SHRI SUBHASH SHIRODKAR	10A	EDUCATION
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LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 24TH JULY, 2018

Total No. of Questions: 55 SHRI DIGAMBAR KAMAT POWER BREAKDOWNS IN MARGAO CITY

- 1A. *WILL the Minister for Power be pleased to state:
 - (a) the details of power breakdowns/interruptions in Margao City from 01/01/2016 till date with reasons of each breakdown and the period of interruptions;
 - (b) furnish copies of interruption reports of more than 30 minutes duration;
 - (c) whether repairs of underground cables is undertaken by the Department or given to contractors;
 - (d) if repairs work is outsourced give details of contractors involved in repairs;
 - (e) whether the Government is aware that there is a shortage of equipment's with Department for repairs of underground cables;
 - (f) furnish details of equipment's required for repairs of underground cables; and
 - (g) whether the staff of Electricity Department is trained sufficiently for repairs of underground cables?

SHRI DIGAMBAR KAMAT

INDUSTRIAL ESTATES OF IDC

- 1B. *WILL the Minister for Industries be pleased to state:
 - (a) the number of new Industries that have been set up in the State from 01/01/2016 till date;
 - (b) the name and address of Owner/Partner, location of site, total area of plot, total build up area, name of the product produced, number of workers/employees working; and

(c) whether the Government has any plan to set up more Industries in the State to minimize unemployment problem, if so, give details thereof?

SHRI DIGAMBAR KAMAT <u>STRENGTH OF THE PROPOSED DISTRICT AND</u> <u>HOSPICIO HOSPITALS IN MARGAO</u>

- 1C. *WILL the Minister for Health be pleased to state:
 - (a) the strength of the proposed District Hospital and the existing Hospicio Hospital in Margao;
 - (b) the date on which the work of this Hospital started, give details such as date of commencement and completion, name of contractor and copy of work order;
 - (c) the date on which the work was terminated and new tender floated, give details of advertisement, calling bids, number of bids received, copy of comparative statement, Report of Scrutiny Committee recommending lowest bidder and copy of work order; and
 - (d) the time frame by which the work is expected to be completed in all respects?

SHRI WILFRED D'SA

INDUSTRIAL UNITS AT VERNA INDUSTRIAL ESTATE

- 2A. *WILL the Minister for Industries be pleased to state:
 - (a) give the details of Industries which have been closed down/sub-leased/sick units in Verna Industrial Estate;
 - (b) whether the officials of IDC are checking the closed down/sub-leased/sick units Industries on monthly basis;
 - (c) if so, furnish the copy of the Report
 - (d) if not, reasons therefore; and
 - (e) the details of plots available in IDC Verna with Survey number and area of plot?

SHRI WILFRED D'SA

ELECTRICAL WORKS IN NUVEM CONSTITUENCY

- 2B. *WILL the Minister for Power be pleased to state:
 - (a) the total number of works tendered in Nuvem Constituency for the past 5 years with date of tender and cost of tender ;
 - (b) the details of work order issued for past 5 years in Nuvem Constituency;

- (i) name of agency, date of work order issued with date of completion
- (ii) whether works are completed or incomplete
- (iii) if work is incomplete reasons thereof.
- (c) the details of work in progress till date with name of agency, cost of tender and date of completion;
- (d) the details of all incomplete underground cabling works in Nuvem Constituency with name of agency, and reasons for pendency of works;
- (e) the details of faulty underground cable in Nuvem Constituency with its location, length of cable and cost of cable;
- (f) whether 33KV underground cable laid from Sub-Station to Sub-Station in Nuvem Constituency is charged; if so, the details thereof; and if not, the reasons thereof with cost of tender and name of agency;
- (g) whether any estimates are prepared for left out areas for underground cabling in Nuvem Constituency; if so, the details thereof and if not, the reasons why estimates are not prepared; and
- (h) whether any contract is tendered for installation of LED Street Lights to left out poles; if so, the details thereof with their Agency, date of contract; and
- (i) if not, when the contract will be tendered and whether State Government can tender the works for installation of pending LED Street Lights Fixtures?

SHRI WILFRED D'SA

MEDICAL REPORTS OF MR.ALEIXO ARNOLFO PEREIRA

- 2C. *WILL the Minister for Health be pleased to state:
 - (a) the number of times Mr. Aleixo Arnolfo Pereira r/o Utorda, Salcete Goa, was arrested by Verna P.S. was admitted in GMC from the period 11/01/2018 to 01/02/2018 with details thereof;
 - (b) copy of all medical reports of Mr. Aleixo Arnolfo Pereira during the period;
 - (c) name of the doctors on duty who checked him;
 - (d) whether 3 panel board of Doctors checked Mr. Aleixo Arnolfo Pereira; if so, the details thereof and if not the reasons therefore?

- (e) whether any complaint has been received from the doctors/ staff who were on duty in CCU regarding Mr. Aleixo Arnolfo Pereira; if so, the details thereof; and
- (f) whether Mr. Aleixo Arnolfo Pereira was found drinking and smoking in GMC ward; if so, the details thereof?

SHRI ANTONIO FERNANDES

EMPLOYMENT GENERATED BY INDUSTRIES

- 3A. *WILL the Minister for Industries be pleased to state:
 - (a) the number of Industries set up in Goa from March 2015 till date and the employment generated by them;
 - (b) the details such as name of the Industry, location, capital invested, type of product manufactured and total number of Goans employed in the same; and
 - (c) the number of Industries closed down during the same period?

SHRI ANTONIO FERNANDES

SCHEMES FOR SELF HELP GROUPS

- 3B. *WILL the Minister for Women and Child Development be pleased to state:
 - (a) whether the Government has records of number of Self-Help Groups in the State; and
 - (b) the details of facilities and various Schemes provided to Self-Help Groups?

SHRI ANTONIO FERNANDES

GOVERNMENT SCHEMES IN ONE BOOKLET FORM

- 3C. *WILL the Minister for Information and Publicity be pleased to state:
 - (a) whether there is a proposal to put together all the Schemes of the Government in one booklet for the benefit of the public; and
 - (b) if not, the reasons therefore?

SHRI ISIDORE A. FERNANDES <u>PENDING POWER CONNECTIONS FOR AGRICULTURAL USE</u>

4A. *WILL the Minister for Power be pleased to state:

- (a) whether the Government is aware that applications for agricultural connections are pending in Canacona Constituency;
- (b) if so, whether the Government will provide details of the list of pending applications Village-wise during the last five years till date and reasons for pendency; and
- (c) whether the Government has any intentions to clear all the applications; if so, the time frame by which the applications will be cleared?

SHRI ISIDORE A. FERNANDES

CYBERAGE SCHEME

4B. *WILL the Minister for Education be pleased to state:

- (a) whether the Government is aware of the fact that recently computers/laptops are distributed to various Higher Secondary Schools in the State under Cyberage Scheme;
- (b) if so, furnish details of the name and address of the Agency/Dealer with contact numbers, who were allotted the tender/contract to supply computers to the Higher Secondary Schools of Goa;
- (c) the total number of computers/laptops distributed till date;
- (d) the total number of computers/laptops yet to be distributed and the time frame by which it will be distributed to students of various Higher Secondary Schools;
- (e) whether it is a fact that before distributing the laptops/computers were not checked if it was in a working condition or not; furnish details thereof;
- (f) whether it is a fact that the number of computers are reported not to be in a working condition/faulty on installation;
- (g) if so, whether the said computer will be replaced or repaired;
- (h) whether the maintenance/repair/cost will be borne by the dealer/students/institute; and
- (i) if so, the details thereof and the action the Government intends to take in the matter?

SHRI ISIDORE A. FERNANDES <u>DILAPIDATED CONDITION OF GOVERNMENT PRIMARY</u> <u>SCHOOL AT MUDKUD, AGONDA</u>

4C. *WILL the Minister for Education be pleased to state:

- (a) whether the Government is aware of the fact that the Government Primary School at Mudkud, Agonda is in a dilapidated condition; and
- (b) if so, the details of the action taken thereof to immediately take repair works to stop the leaking roof, due to which the students have to study in water logged conditions?

SHRI PRATAPSINGH RANE

STUDENTS POPULATION IN THE SCHOOL

- 5A. *WILL the Minister for Education be pleased to state:
 - (a) whether the Government will consider to amend the rules having Ministerial staff in each School without counting the students population as a criteria and have a standard requirement of staff for each School with a minimum population of 100 students; and
 - (b) whether the Government will consider the grants given for construction of Schools and Laboratories as non-refundable, if the same have been constructed and are in use for more than five years?

SHRI PRATAPSINGH RANE

SUBSIDY FOR SUGAR FACTORY

- 5B. *WILL the Minister for Co-operation be pleased to state:
 - (a) the total subsidy allotted to the Sugar Factory from its inception till date; and
 - (b) whether the sugar factory has helped to grow more sugar cane in the State to make it self-sufficient?

SHRI CLAFASIO DIAS

VOLTAGE FLUCTUATION IN CUNCOLIM CONSTITUENCY

- 6A. *WILL the Minister for Power be pleased to state:
 - (a) the Panchayat-wise details of the total number of transformers existing in Cuncolim Constituency;

- (b) the total number of new transformers and other material required to normalize the voltage with details Panchayat wise in Cuncolim Constituency;
- (c) whether the Government is aware of the damages caused to the electrical appliances due to high voltage in the month of May and June, 2018;and
- (d) whether the Government proposes to give compensation for the damaged Electrical appliances of consumers?

SHRI CLAFASIO DIAS

STREET LIGHTS MAINTENANCE

- 6B. *WILL the Minister for Power be pleased to state:
 - (a) whether any street lights maintenance team is in place;
 - (b) if so, the reasons for non-functioning of street lights on a regular basis; and
 - (c) whether there is any provision to replace the low voltage LED Streetlights with higher voltage LED Lights as distribution and installation of LED Lights are not done as per requirement of the width of road?

SHRI CLAFASIO DIAS

FLOATING OF TENDER

- 6C. *WILL the Minister for Power be pleased to state:
 - (a) whether the Government had advertised tender notice on the newspaper for the amount of Rs.7.75 crores on 2/6/2018;
 - (b) if so, state whether tender was opened;
 - (c) the details of the contractor who has quoted the above tender with details of the quoted amount; and
 - (d) the time frame by which the work order will be issued?

SHRI NILESH CABRAL <u>DIVISION WISE NEW APPLICATIONS</u> FOR ELECTRICAL LOAD

- 7A. *WILL the Minister for Power be pleased to state:
 - (a) the Division-wise details for new applications for Electrical load and also applications for enhancement of load with details of application of 60 KVA and above, for period from 1st April 2016 till date;
 - (b) the names of each applicant along with the date of application;

- (c) the details of load sought by the applicant;
- (d) the date on which the respective file forwarded by the EE to SE;
- (e) the date on which the respective file forwarded by SE to CEE;
- (f) the date on which CEE cleared the file and reasons for the CEE in keeping the file pending in violation of the Citizens Right to Services in Time Bound manner Act 2013;
- (g) the name of the feeder from which the applicant's connection is to be released;
- (h) the date on which the CEE forwarded the file to the Power Secretary/Minister for Power if directly sent to Power Minister (for applications of more than 100 KVA);
- (i) the date on which Power Secretary forwarded the file to the Power Minister;
- (j) the date on which Power Minister cleared the file;
- (k) the date on which the Load was released;
- the reasons for allowing CEE to approve files between 60 KVA to 100 KVA only when all powers as per JERC are vested in CEE;
- (m) whether each file is forwarded by the EE to his higher ups only after ascertaining the feasibility of the connection and ensuring that all documents required are submitted;
- (n) whether there is a shortage of load in the State;
- (o) the total Average load that is received by Goa;
- (p) the average peak time demand/average off peak demand; and
- (q) whether every applicant whose file is sent for load approval to CEE and Minister is asked to give a undertaking that he will not draw the load during peak hours/will not be allowed to draw load as and when required to do so?

SHRI NILESH CABRAL

AMOUNT DUE BY COMMERCIAL AND INDUSTRIAL UNITS TO THE ELECTRICITY DEPARTMENT

- 7B. *WILL the Minister for Power be pleased to state:
 - (a) the total amount due by Commercial and Industrial units as on date to the Electricity Department;
 - (b) the Division-wise figures along with the name of the consumer, amount due, date from which said amount is overdue, last bill paid by respective consumer and the amount paid in the last bill;

- (c) furnish details of disconnections of above mentioned connections to recover the amounts due;
- (d) if disconnected, the date of disconnection of each consumer, date of reconnection, amount from the bill cleared before reconnection;
- (e) the total amount outstanding after reconnection and history of payment after reconnection;
- (f) furnish the details of the steps initiated by the Government in each case to recover the amount;
- (g) the details of number of notices sent in each case along with the date of notice (enclose copies of the notices), reasons for not disconnecting the respective connection inspite of such high outstanding;
- (h) whether any notices are sent by the Department for disconnection and recoveries;
- (i) if not, the reasons for the same and name and designation of the officials responsible for the lapse in each case;
- (j) the outstanding amount of the unit name 21st century situated at Madkai;
- (k) the reasons for such a huge backlog of payments;
- (1) the steps initiated for recovery of the dues since 2012;
- (m) the number of times since 2012 the connection has been disconnected with details such as dates and reasons for reconnection without recovery of full dues;
- (n) whether there is any lapse on part of any official for non-recovery of such huge dues; and
- (o) if so, the details of Name and Designations of the officials?

SHRI NILESH CABRAL <u>DEPOSITS AND EXCHANGE OF DEMONETIZED NOTES BY</u> <u>CO-OPERATIVE BANKS</u>

- 7C. *WILL the Minister for Co-operation be pleased to state:
 - (a) whether Co-operative banks in the State were authorized to accept deposits and exchange old demonetized notes in FY 2016-2017;
 - (b) if so, the branch-wise details of amount of demonetized notes deposited in and exchanged by each Co-operative bank may be furnished; and
 - (c) the number of cases where the deposits/exchange by an individual depositor exceeded Rs.2 lakh?

SHRI CHANDRAKANT KAVALEKAR HEALTH FACILITIES

- 8A. *WILL the Minister for Health be pleased to state:
 - (a) whether there is any Health related facilities and services in the State of Goa;
 - (b) the total number of Health Centres, District Hospitals, GMC, DHS, CHC, PHC, Sub Centres Hospitals and other facilities in the State of Goa;
 - (c) whether all Health Centres/Hospitals are well equipped with manpower, medicines and equipment's, the details since 01/04/2015 till date about manpower, new purchase of equipment's, supply of medicines to each Health Centre, Hospitals, etc.;
 - (d) whether all Health Centres/Hospitals are properly sanitized, maintained every day;
 - (e) if so, the details in terms of procedures, methods and equipment's procured and being used for each premises year-wise since 2015 till date;
 - (f) whether medicines are sufficiently made available and free to all the patients in all Health Centres, Hospitals in Goa; and
 - (g) the details in terms of expenditure incurred in providing free medicines to the patients since 01-04-2015 till date?

SHRI CHANDRAKANT KAVALEKAR IMPLEMENTATION OF RTE ACT, 2009

- 8B. *WILL the Minister for Education be pleased to state:
 - (a) whether the Government is promoting free education at Pre-Primary, Secondary, Higher Secondary, Higher Secondary College as well as University level as per the modern era to ensure competency of our children with students from other States in India;
 - (b) whether RTE Act, 2009 which is in force since 01-08-2010 is implemented in Toto;
 - (c) if not, the reasons in this regard and;
 - (d) if so, the details of action being taken till date to ensure complete implementation of RTE Act ensuring competency and upgrading/updating skills of teaching staff, office staff and students;

- (e) whether Central Government of India and State Government has issued circular to all Schools from the point of security and safety;
- (f) if so, whether the Government is providing any financial aid and assistance to ensure proper security and safety to all aided Government Schools, including surveillance cameras;
- (g) whether all School premises, Pre-Primary, Secondary, Higher Secondary, Higher Secondary College as well as University are fully secured and safe as per the direction in the said circular against all type of ill-events including terror strike; and
- (h) the details of the steps initiated by the Government to provide proper security of students and staff in all Government premises including Pre-Primary and Primary Government Schools?

SHRI CHANDRAKANT KAVALEKAR <u>POWER FAILURES IN THE STATE</u>

- 8C. *WILL the Minister for Power be pleased to state:
 - (a) whether the Government is aware of frequent power failures across the State and pathetic services to the consumers;
 - (b) the details information about power consumption, power losses, revenue generation, power tariff to consumers, expenditure incurred, manpower in Electricity Department, direct or indirect including contractual, the expenditure in terms of new developments, maintenance, repair, services, etc. Constituency-wise as well as every financial year since 2015 till date;
 - (c) whether the Government is aware of the frequent power failures across Goa; whether such power failures are due to shortage of manpower or spares and accessories; and
 - (d) give details of action plans of the Government to minimize the power failures in future?

SHRI DEEPAK PRABHU PAUSKAR <u>REGULARIZATION OF PARA TEACHERS</u>

- 9A. *WILL the Minister for Education be pleased to state:
 - (a) the total number of PARA teachers appointed in the State; the details in regards to date of joining;

- (b) whether any PARA teachers are regularized till date; and
- (c) whether there is any plan of the Government to regularize PARA teachers; and
- (d) if so, the time frame by which they will be regularized?

SHRI DEEPAK PRABHU PAUSKAR ITI AT DHARBANDORA

- 9B. *WILL the Minister for Craftsmen Training be pleased to state:
 - (a) whether the Government has identified land for Industrial Training Institute at Dharbandora; and
 - (b) if so, the current status of proposed ITI at Dharbandora?

SHRI DEEPAK PRABHU PAUSKAR <u>MANPOWER IN SANJEEVANI SUGAR FACTORY</u>

- 9C. *WILL the Minister for Co-operation be pleased to state:
 - (a) the number of workers presently working at Sanjeevani Sugar Factory;
 - (b) the details of permanent, temporary, daily wages workers along with their designation, scale and date of joining;
 - (c) whether there is any plan to regularize the temporary staff;
 - (d) the details of amount spend for sugarcane harvesting during the current year also furnish the details of last 5 years;
 - (e) whether the amount paid to the contractor during last harvesting season is recovered or not; and
 - (f) the detail production of sugarcane in Sanjeevani during last 5 years and also the cost incurred in production of sugar and rate at which the sugar sold for last 5 years?

SHRI SUBHASH SHIRODKAR <u>DETENTIONS OF STUDENTS IN STD IX</u>

- 10A. *WILL the Minister for Education be pleased to state:
 - (a) the number of students detained in Standard IX by various High Schools in the State in the final examination in March/ April 2017 and March/April 2018;
 - (b) the School-wise details of the number of Students;
 - (c) the reasons for their detentions; and

(d) the steps the Government intends to take to prevent these detentions in various Schools of Goa?

SHRI SUBHASH SHIRODKAR

RESERVATIONS FOR OBC/SC/ST FOR XI AND XII STD

- 10B. *WILL the Minister for Education be pleased to state:
 - (a) whether there is any reservation of seats for OBC/SC/ST for admission to Std.XI Science and XII Science;
 - (b) if so, the details of the number of seats reserved during academic year 2018-2019;
 - (c) the details such as names and addresses of the Students admitted in various Higher Secondary's in XI Science and XII Science under OBC/SC/ST quota for the academic year 2018-19; and
 - (d) the Higher Secondary-wise details of names with address of the Students in General Category admitted in XI Science and XII Science during the academic year 2018-19?

SHRI SUBHASH SHIRODKAR <u>PENDING CASES OF GRIHA AADHAR SCHEME</u>

10C. *WILL the Minister for Women and Child Development be pleased to state the Village-wise details of number of cases of Griha Aadhar Scheme pending with the Department for sanction?

SHRI CHURCHILL ALEMAO SUB-STATION AT COLVA VILLAGE

- 11A. *WILL the Minister for Power be pleased to state:
 - (a) the policy of the Government to provide Electricity poles to the villages where the Village Panchayat does not have sufficient funds;
 - (b) the status report of the proposed Sub-Station at Colva Village;
 - (c) whether the Government is aware that the people of Benaulim Constituency are facing a lot of problems due to non-availability of Conductor wires; and
 - (d) the way in which the Government will solve the said issue?

SHRI CHURCHILL ALEMAO

FUNDS FOR DSS PENSION SCHEME

- 11B. *WILL the Minister for Social Welfare be pleased to state:
 - (a) whether the Government has stopped depositing money for registered DSS pension holders; if so, the reasons thereof;
 - (b) whether the Government is asking fresh income and residence certificates from the registered DSS pension holders; if so, the reasons therefore; and
 - (c) whether the Government is facing shortage of funds to disburse money towards the DSS pension holders?

SHRI CHURCHILL ALEMAO

HEALTH CENTRE IN BENAULIM CONSTITUENCY

- 11C. *WILL the Minister for Health be pleased to state:
 - (a) the present status of the proposed Benaulim Health Centre;
 - (b) the time frame by which the Margao District Hospital will be completed; and
 - (c) the time frame by which the Government will fill up pending vacancies of Staff Nurses?

SHRI PRASAD GAONKAR <u>ADMINISTRATIVE COMMITTEE ON</u> GOA STATE CO-OPERATIVE BANK

- 12A. *WILL the Minister for Co-operation be pleased to state:
 - (a) the reasons to appoint Administrative Committee on Goa State Co-operation Bank;
 - (b) whether the Government has found any irregularities in functioning of Apex Co-operative Bank from 2012 to 2017;
 - (c) the improvement taken place under Administrative Committee in GSCB; and
 - (d) the steps taken to hold election of Board of Directors for GSCB?

SHRI PRASAD GAONKAR

IRREGULARITIES IN GOA DAIRY

- 12B. *WILL the Minister for Co-operation be pleased to state:
 - (a) whether the Government has conducted any inquiry into alleged irregularities in functioning of Goa Milk Producers Union popularly known as Goa Dairy;

- (b) if so, furnish inquiry report;
- (c) whether any actions has been initiated against Board of Directors of Goa Dairy for massive irregularities in purchasing of various machineries and cattle feeding material as well as purchase of milk from outside the State; and
- (d) the steps taken to protect the interest of milk producers and consumers?

SHRI PRASAD GAONKAR

VACANT POSTS OF TEACHERS

- 12C. *WILL the Minister for Education be pleased to state:
 - (a) whether the Government is aware about the shortage of teachers in Government Primary, Secondary, High School and Higher Secondary level i.e. from Std. I to XII in the State;
 - (b) if so, furnish details; and
 - (c) whether any steps have been taken to fill up the vacant posts of teachers from Std. I to XII?

SHRI NILKANTH HALARNKAR

VOCATIONAL HIGHER SECONDARIES IN GOA

- 13A. *WILL the Minister for Education be pleased to state:
 - (a) the number of Vocational Higher Secondary's in the State i.e. aided, non-aided and Government owned;
 - (b) the number of staff regularized in aided Higher Secondary's;
 - (c) the number of staff on contract/lecture basis for more than 5 years in aided Higher Secondary's;
 - (d) the number of staff regularized in Government Higher Secondary's;
 - (e) the number of Staff on contract/lecture basis for more than 5 years in Government Higher Secondary's; and
 - (f) the number of staff working in Government Higher Secondary's on contract basis since date of their joining, furnish details with names?

SHRI NILKANTH HALARNKAR <u>PROJECTS APPROVED BY IPB</u>

- 13B. *WILL the Minister for Industries be pleased to state:
 - (a) the number of projects approved by Investments Promotion Board (IPB) during the last 4 years;
 - (b) the constituency-wise details of the number of Hotel projects approved by IPB during the last 4 years along with the location of the project;
 - (c) the number of large scale Industries/Companies approved by IPB along with the location of the Project;
 - (d) furnish the number of vacancies created during the approval of the projects; and
 - (e) whether KPMG have given its approval?

SHRI RAJESH PATNEKAR

AERIAL BUNCH CABLING IN BICHOLIM CONSTITUENCY

- 14A. *WILL the Minister for Power be pleased to state:
 - (a) the present status of the proposed Sal Sub Station;
 - (b) the number of proposals that are pending with the Government from Division-VI from Bicholim; and
 - (c) the total area covered under Aerial Bunch Cabling in Bicholim Constituency?

SHRI RAJESH PATNEKAR

HOSPITALS COVERED UNDER DDSSY SCHEME

- 14B. *WILL the Minister for Health be pleased to state:
 - (a) whether the Private Hospitals are covered under DDSSY Scheme for medical treatment;
 - (b) whether Government Hospitals are covered under the above Scheme;
 - (c) the names and addresses of Private Hospitals and Government Hospitals which are covered under the above Scheme; and
 - (d) the details thereof?

SHRI RAJESH PATNEKAR <u>VACANCIES IN GOVERNMENT SCHOOLS</u>

- 14C. *WILL the Minister for Education be pleased to state:
 - (a) the total number of posts of teachers that are vacant in various Government Primary Schools, Government High Schools and Government Higher Secondary across Goa;
 - (b) the detail list of vacancies in each Government Primary Schools, Government High Schools and Government Higher Secondary in Goa;
 - (c) the details of the subject-wise vacancies of teachers in above mentioned Government Institutes with School-wise details;
 - (d) whether the procedure for filling up those vacancies have started/going on; and
 - (e) the details thereof?

SHRI LUIZINHO FALEIRO <u>STATUS OF MID-DAY MEAL FACILITIES</u> <u>TO SCHOOL STUDENTS</u>

- 15A. *WILL the Minister for Education be pleased to state:
 - (a) whether the Government has engaged any external agency towards supplying of Mid-day Meals to School Students with details thereof;
 - (b) whether any Pilot Project is in place with any external agency, give details; and
 - (c) whether the Government is aware that engaging of external agency may lead to losses to many Self-Help Groups, furnish details thereof?

SHRI LUIZINHO FALEIRO

ENROLMENTS UNDER DSS SCHEME

- 15B. WILL the Minister for Social Welfare be pleased to state:
 - (a) the total number of persons registered under the DSSS till date;
 - (b) the number of persons who have received the benefits till date;
 - (c) the total number of persons who are yet to receive the benefits; and
 - (d) the number of persons those have been disqualified under these schemes, give reasons?

SHRI LUIZINHO FALEIRO <u>UTILISATION OF FUNDS UNDER</u> <u>SKILL DEVELOPMENT MISSION</u>

15C. WILL the Minister for Craftsmen Training be pleased to state:

- (a) the total funds allocated, sanctioned and utilised under Skill Development Mission by Central Government and State Government for each year since 2014;
- (b) give a list of all institutes that have been sanctioned funds under Skill Development Mission along with details of fund utilization, course initiated/upgraded under Skill Development Mission for each year since 2014; and
- (c) the number of students under each course-institution who benefitted under this mission, and how many of these students have been employed for each year since 2014?

SHRI ALEIXO REGINALDO LOURENCO

APPOINTMENT OF STATE INFORMATION COMMISSIONER

16A. *WILL the Minister for Information and Publicity be pleased to state:

- (a) whether one Smt. Pratima Vernekar, State Information Commissioner who has taken oath as State Information Commissioner, w.e.f. 01/01/2016 was holding any Government post before the appointment; if so, furnish the details thereof;
- (b) whether after the appointment as State Information Commissioner, the incumbent has tendered full resignation from previous job which is mandatory under Section 12(6) of the RTI Act 2005; if so, the details of resignation submitted thereof and if not, the reasons therefor;
- (c) whether 'technical resignation' 'lien' 'granting continuity of service and further benefits from previous service can be allowed in this case who is appointed in the High Statutory post of State Information Commissioner; if so, the relevant provisions under the RTI Act with details thereof;
- (d) if not, the action initiated by the Government against the said individual for violation of the rules and procedures;
- (e) whether the tenure post of State Information Commissioner u/s 13(2) of the RTI Act 2005 on contract for five years or on attainment of 65 years whichever is earlier is a pensionable service; if so, the details thereof; and

(f) whether any deductions in GPF has been made from the salary of State Information Commissioner; if so, furnish details of the amount deducted each month with reasons therefor?

SHRI ALEIXO REGINALDO LOURENCO <u>WHITE LABEL ATMs INSTALLED BY THE</u> <u>GOA STATE CO-OPERATIVE BANK LTD</u>

16B. *WILL the Minister for Co-operation be pleased to state:

- (a) the concept of partnership model White Label ATMs installed by the Goa State Co-operative Bank Ltd., with copies of the guidelines issued by the Reserve Bank of India for the same;
- (b) whether M/s Prizm Payment Services Pvt. Ltd/M/s Hitachi Payment Services Pvt. Ltd are authorized by the RBI under the payment and settlement systems (PSS) Act 2007 for setting up of White Label ATMs and Memorandum of Association of said companies covers such activity;
- (c) if so, furnish copies of the same obtained by the Bank;
- (d) the branch-wise details of expenditure incurred on each ATMs and monetary benefits gained by the bank from installation till date;
- (e) furnish copy of the agreement signed by the Goa State Cooperative Bank Ltd., with Kotak Mahindra Life Insurance Company Ltd., copy of the resolution passed for the same and correspondence exchanged with the said Company;
- (f) the branch-wise and year-wise details of the total number of loanees insured and amount involved in the same from the date of execution of agreement with Kotak Mahindra; and
- (g) the branch-wise and year-wise details of the commission received by the Bank till date?

SHRI ALEIXO REGINALDO LOURENCO <u>APPOINTMENT OF PRINCIPAL FOR</u> <u>GOA ENGINEERING COLLEGE</u>

16C. *WILL the Minister for Education be pleased to state:

(a) whether Goa Public Service Commission has appointed a new Principal for Goa Engineering College; if so, the details thereof;

- (b) whether the candidate has taken charge as the Principal of Goa Engineering College; if so, furnish copy of the joining report;
- (c) if he or she has not joined, the reasons why the second in the line has not been appointed; and
- (d) furnish copy of the Direct Selection Committee showing the merit list of all candidates who have applied for the post of Principal?

SHRI FILIPE NERY RODRIGUES HEALTH SERVICES IN RURAL GOA

- 17A. *WILL the Minister for Health be pleased to state:
 - (a) the steps the Government has taken to adopt the right approach to improve health services in rural Goa, the details such as: a) number of PHCs in rural Goa b) name of PHCs with full time doctor;
 - (b) the number of PHCs in rural Goa with full time Medical Officer, villages under PHCs and types of medication/ services PHCs are equipped to provide; and
 - (c) the number of PHCs in rural Goa proposed for upgradation, with name and time frame by which it will be completed?

SHRI FILIPE NERY RODRIGUES

BUNCH CABLING WORK IN GOA

- 17B. *WILL the Minister for Power be pleased to state:
 - (a) whether Government has decided to go for bunch cabling for providing electricity in various parts of the State;
 - (b) the person responsible for introducing this bunch cable concept in the Power Department, enclose copy of file notings where bunch cabling concept was approved;
 - (c) the location for GSR rate for bunch cabling in the State of Goa;
 - (d) the benefits of laying bunch cabling;
 - (e) the estimates prepared for this work and how was the rate derived for this item; and
 - (f) enclose a copy of estimates along with copy of file notings which prepared the estimates and gave approval?

SMT. ALINA SALDANHA

EMPLOYMENT OPPORTUNITIES FOR GOANS IN INDUSTRIES

- 18. *WILL the Minister for Industries be pleased to state:
 - (a) the number of Industries who have availed the Goa State Employment Subsidy Scheme till date;
 - (b) the authority monitoring the Scheme to ensure 80% employment to Goan Youth;
 - (c) the number of Goans employed at the Industrial Estate;
 - (d) whether the Government has any plan to provide the local youths with skilled training as per the Industrial need; and
 - (e) if so, the details thereof?

SHRI FRANCISCO SILVEIRA

VACANCIES CREATED IN POWER DEPARTMENT

- 19A. *WILL the Minister for Power be pleased to state:
 - (a) the number of vacancies created designation-wise and Division-wise by the Government during the financial year 2018-19; and
 - (b) the total workforce required by the Department in the State of Goa, Designation-wise and Division-wise, please specify?

SHRI FRANCISCO SILVEIRA

INTIMATION REGARDING POWER SHUT DOWN

- 19B. *WILL the Minister for Power be pleased to state:
 - (a) whether the Government notifies the Power shut down by giving sufficient publicity;
 - (b) whether the Department obtains all information from the villages before declaring the Power shut down; and
 - (c) whether the Department takes precautions to avoid Power shut down on festival days in the area, by obtaining previous information from the Heads of the Church and Panchayats of the area, please specify?

SHRI FRANCISCO SILVEIRA

VACANCIES IN GMC

19C. *WILL the Minister for Health be pleased to state:

- (a) the number of vacancies created by the Government in Goa Medical College, at Bambolim, from 01/04/15;
- (b) furnish list of the appointed staff with their names and addresses, designation-wise;
- (c) whether the Government proposes to create more vacancies in GMC during this financial year; and
- (d) if so, state the vacancies to be created designation-wise?

SHRI RAVI S. NAIK

COMPUTERS/LAPTOPS ISSUED TO STUDENTS

- 20A. *WILL the Minister for Education be pleased to state:
 - (a) the details of the number of computers/laptops issued to the students since the year 2015 till date;
 - (b) the names and address of the suppliers/manufacturers/distributors who supplied computers/laptops with rates thereof;
 - (c) the number of computers/laptops which are in working conditions and the monitoring agency; and
 - (d) whether these laptops/computers are in the warranty period?

SHRI RAVI S. NAIK

FINANCIAL IRREGULARITIES BY GOA STATE AGRICULTURAL MARKETING BOARD

20B. *WILL the Minister for Co-operation be pleased to state:

- (a) whether any Committee was constituted to inquire into the financial irregularities during the period for the years 2004-2014 by Goa State Agriculture Marketing Board;
- (b) if so, the details of findings of the Committee of the amounts misutilized as per the finding of the Enquiry Commission;
- (c) furnish the names of the Officials and Board Members found guilty for misutilisation of the funds;
- (d) the details of the action taken on the enquiry report dated 23/03/2015;
- (e) the details of the amount recovered from those found guilty;

- (f) whether any amount was transferred to the family members of the Officials and Board Members; and
- (g) the action proposed by the Government and reasons for not filing criminal case of those found guilty?

SHRI RAVI S. NAIK GOA SCHOLARSHIP SCHEME

20C. *WILL the Minister for Education be pleased to state the criteria and parameter adopted for the Scholarship to the students under Goa Scholarship Scheme?

ASSEMBLY HALL, PORVORIM, GOA 28TH JUNE 2018. N. B. SUBHEDAR SECRETARY